# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 2261 ANSWERED ON 04.07.2019

### WATER SHARING WITH PAKISTAN AND BANGLADESH

# 2261. SHRI NAMA NAGESWARA RAO

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether there is any proposal for sharing of water among India, Bangladesh and Pakistan;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

## ANSWER

## THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

### (SHRI RATTAN LAL KATARIA)

(a) to (c) India and Bangladesh are currently sharing the waters of river Ganga at Farakka, as per the Ganges Water Treaty of 1996. Both sides are currently engaged in analysing the river data pertaining to trans-boundary rivers namely, Teesta, Dharla, Dudhkumar, Feni, Manu, Muhuri, Khowai and Gumti.

The use of waters of Indus river basin is governed by the Indus Water Treaty signed between India and Pakistan in 1960. There is no new proposal under consideration with regard to water sharing between India and Pakistan.

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